GOVERNMENT OF INDIA
MINISTRY OF SHIPPING & TRANSPORT
(TRANSPORT WING)

New Delhi, the 15th June, 1976.

NOTIFICATION

(Merchant Shipping)

G.S.R. 976.—In exercise of the powers conferred by Section 87, read with sections 78 and 83, of the Merchant Shipping Act, 1958 (44 of 1958), the Central Government hereby makes the following rules further to amend the Merchant Shipping (Examination of Engineers and Engine Drivers of Fishing Vessels) Rules, 1973, namely:

1. (1) These rules may be called the Merchant Shipping (Examination of Engineers and Engine Drivers of Fishing Vessels) Amendment Rules, 1976.

   (2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Merchant Shipping (Examination of Engineers and Engine Drivers of Fishing Vessels) Rules, 1973, in sub-rule (1) of rule 14, for the letters and figures "Rs. 15/" wherever they occur, the letters and figures "Rs. 22/50" shall be substituted.

   (F.NO. 5-M3R(5)/76)

   Sd/-

   (D.C. Ahir)

   Under Secretary to the Govt. of India.

The General Manager,
Government of India Press,
Mayapuri Industrial Area,
Ring Road,
New Delhi.
GOVERNMENT OF INDIA
MINISTRY OF SHIPPING & TRANSPORT
(TRANSPORT WING)

New Delhi -1, the 22nd June '73.


G.S.R. 716. - In the notification of the Government of India in the Ministry of Shipping and Transport (Transport Wing), No. G.S.R. 136, dated the 31st January, 1973, published on pages 269 to 274 of the Gazette of India, Part II, Section 3, Sub-section (i), dated the 10th February, 1973,

(a) at page 269 - in sub-rule 1 of rule 2, for ' (b) "Examiner" and "Chief Examiner" means the persons of certificates', read '(c) "Examination" means the examination for the grant of certificates';

(b) at page 271 - in sub-rule 2 of rule 12, for "proceeding", read "preceding";

(c) at page 272 -
(i) in rule 24, for "shall not allowed", read "shall not be allowed";
(ii) in Appendix A, in item 2, for "Engin-er", read "Engineer";

(d) at page 273 - in Appendix C, under the heading "Viva Voce Examination", for "through", read "thorough";

(e) (i) at page 274 in Appendix D -
(1) for "apprentice's engineer or as an apprentice's fitter", read "apprentice engineer or as an apprentice fitter";
(2) for "period", read "period";

(ii) in Appendix E, for "statement o", read "statement of".

F. No. 67-MA(l)/71

Sd/-
(V.V. SUBRAHMANYAM)
DEPUTY SECRETARY TO THE GOVT. OF INDIA.

To,
The General Manager,
Government of India Press, Ring Road,
New Delhi.